

In The Central Administrative Tribunal
Calcutta Bench

MA 122 of 2001
(OA 215 of 1997)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Smt. Sita Devi & Ors.

- VS -

Mint

For the Applicant : Mr. B. Neogi, Counsel

For the Respondents: Mrs. K. Banerjee, Counsel

Date of Order : 16-05-2002

ORDER

MR. M.L.CHAUHAN, JM

No order at this stage on this application. However, the applicant will be at liberty to move the Department for settlement of due, if any, and pendency of this case will not come in the ~~way~~ ^{way} of the applicant in settling legitimate claim as per rules. MA 122 of 2001 stands disposed of.


(M.L. Chauhan)
Member (J)


(S. Biswas)
Member (A)

DKN